

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.290 OF 2020

In the matter of:

Girish Baduni

Appellant

Vs

Punjab National Bank & Anr

Respondent

Ms Aparna Iyer, Advocate for appellant.

Mr. PBA Srinivasan, Sr. Advocate with Mr. Avinash Mohapatra, Advocate for R1.

Mr. Amol Vyas, Advocate for R2.

ORDER

(THROUGH VIRTUAL MODE)

07.08.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Both the parties are directed to file the written submissions not more than three pages within five days.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/nn